

LIBRARY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

H.A. No. 350/00507/2020
O.A. No. 350/01644 /2017

In the matter of :-

An application Under Section 19 of the
A. T. Act, 1985;

- And -

In the matter of:-

Pradumna & Alakh Narayan Bharati,
Son of Late Mithailal, aged about 48
years, working for gain as Air
Condition Fitter (I) under Sr. Section
Engineer/ TL&AC/Chitpur, Sealdah
Division, Eastern Railway (now under
suspension); residing at Railway
Quarter No. 457/C, Patipukur Railway
Quarter, Jessor Road, P.O.
Sreebhumi, P.S. Laketown, Kolkata -
700048.

Applicant

- Versus -

1. Union of India through the
General Manager, Eastern Railway, 17,
N. S. Road, Kolkata - 700001.
2. The Divisional Railway Manager,
Sealdah Division, Eastern Railway,
Kolkata - 700014.

3. The Senior Divisional Personnel Officer, Sealdah Division, Eastern Railway, Sealdah, Kolkata - 700014.

4. The Senior Divisional Electrical Engineer (G), Sealdah Division, Eastern Railway, Sealdah, Kolkata - 700014.

5. The Divisional Electrical Engineer(G), Sealdah Division, Eastern Railway, Sealdah, Kolkata - 700014.

6. The Assistant Personnel Officer, Sealdah Division, Eastern Railway, Sealdah, Kolkata - 700014.

...Respondents

DETAILS OF APPLICATION

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA

No. O.A. 350/01644/2017
M.A. 350/00507/2020

Date of order: 7.1.2021

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

(Pradumna & Alakh Narayan Bharati -v.- Union of India & ors.)

For the Applicant : None

For the Respondents : Mr. A.K. Das Gupta, Counsel

ORDER (Oral)

Per Ms. Bidisha Banerjee, Judicial Member:

None appears for the applicant. However, Ld. Counsel for the respondents is present and heard.

2. Since none appears to represent the applicant, the matter is dismissed for default.
3. Interim order stands vacated.



(Dr. Nandita Chatterjee)
Administrative Member



(Bidisha Banerjee)
Judicial Member

SP